


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 18.11.2019 To 22.11.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/52081/2018	FO/51504/2019	20.11.2019	22.11.2019
2-5	E/50910,51060-61&51197/2019	FO/51505-08/2019	20.11.2019	22.11.2019
		MISC ORDER		
1	E/Misc/50551/2019 In E/50574/2019	MO/50857/2019	15.11.2019	18.11.2019
2	E/Rom/50345/2019 In E/2226/2018	MO/50859/2019	15.11.2019	22.11.2019
		I.O ORDER		
1	E/2952/2010	IO/46/2019	15.11.2019	21.11.2019
2	E/2953/2010	IO/47/2019	15.11.2019	21.11.2019
3	E/2954/2010	IO/48/2019	15.11.2019	21.11.2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)